GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:457 ANSWERED ON:26.04.2013 ALLOCATION OF NATURAL GAS Bajirao Shri Patil Padamsinha

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present policy for allocation of natural gas to the power plants which are facing acute shortage of gas;
- (b) whether the Government has received any request from a group of representatives of power producers in this regard;
- (c) if so, the details thereof; and
- (d) the other steps being taken or proposed to be taken by the Government to meet the shortage of gas in the power sector?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 457 TO BE ANSWERED ON 26.04.2013 REGARDING ALLOCATION OF NATURAL GAS

- (a): Power sector has been accorded third priority after Fertilizer and LPG for allocation of non-APM and NELP gas.
- (b) & (c): Yes, Madam, Association of Power Producers (APP) has represented for change in priority for allocation of natural gas. APP has requested for according the same priority to Power sector as given to the Fertilizer sector.
- (d): Based on the request from Ministry of Power for clubbing/diversion of gas amongst the gas-based power plants, Ministry of Petroleum and Natural Gas has issued "Guidelines on Clubbing/Diversion of Gas between Power Plants", applicable to power plants having common ownership, on 01.01.2013. Users of gas have also been advised to make use of liquid fuels and R-LNG. To enable usage of R-LNG at locations not connected to LNG Terminals, guidelines on swapping of gas have also been issued on 15.03.2012.